

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 148 OF 2018&IA NO. 456 OF 2018
A. NO. 253 OF 2018 & IA NO. 129 OF 2019**

Dated: 05th August, 2019

In the matter of:

A. NO. 148 OF 2018 & IA NO. 456 OF 2018

Rajasthan UrjaVikas Nigam Ltd. &Ors. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

A. NO. 253 OF 2018 & IA NO. 129 OF 2019

D.B. Power Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **03.10.2019.**

Court Master/PS

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